

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 2907**  
TO BE ANSWERED ON- 07/08/2023

**VAN DHAN VIKAS KENDRAS IN ANDHRA PRADESH**

2907. SHRI SRIDHAR KOTAGIRI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of 'Van Dhan Vikas Kendras (VDVK)' constructed by the Government under Pradhan Mantri Van Dhan Yojana (PMVDY) in Andhra Pradesh;
- (b) the quantum of funds sanctioned and utilised under this scheme in Andhra Pradesh; and
- (c) the details of training sessions conducted and persons benefitted under the said scheme in the State?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT RENUKA SINGH SARUTA)

**(a):** Under the scheme of Pradhan Mantri Janjatiya Vikas Mission (PMJVM), Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED), the central implementing agency of the scheme, has sanctioned 415 Van Dhan Vikas Kendras (VDVKs) associating 1,23,258 beneficiaries in the state of Andhra Pradesh till date.

**(b):** An amount of Rs. 6162.90 lakhs have been sanctioned for setting up 415 VDVks in the State of Andhra Pradesh against which Rs. 3604.00 lakhs were released and Utilization Certificate of Rs. 545.80 lakhs have been received by TRIFED.

**(c):** Out of 415 VDVks, trainings for beneficiaries of 369 VDVks has already been completed under the scheme so far.

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